



National Green Tribunal

Your Document have been successfully eFiled your
Document Filing No is : 0000000274/2

NATIONAL GREEN TRIBUNAL
PUNE
FILED
Date 05-11-19

**Committee Joint Inspection Report
dated 11.10.2019 in respect to OA
No. 59/2019**

Submitted by



**Regional Office,
Maharashtra Pollution Control
Board, Aurangabad.**

INDEX

As per Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee joint inspection report as per Office Order No. 67/2019 is being carried out on 11.10.2019.

Sr.No	Details	Page No.
1.	Inspection Report of NHAI from Yedshi to Aurangabad.	1-3
2.	Inspection Report of M/s. Modern Road Makers Pvt Ltd., Khed, Osmanabad.	4-9
3.	Inspection Report of M/s. Modern Road Makers Pvt Ltd., Washi, Osmanabad.	10-14
4.	Inspection Report of M/s. Modern Road Makers Pvt Ltd., Manjarsumba, Beed.	15-19
5.	Inspection Report of M/s. Modern Road Makers Pvt Ltd., Talewadi, Georai, Beed	20-24
6.	Inspection Report of M/s. Modern Road Makers Pvt Ltd., Muruma, Aurangabad.	25-29

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "NH-211 from 100.00 Km to 290.00 Km, Yedshi to Aurangabad, Maharashtra State, Aurangabad.

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

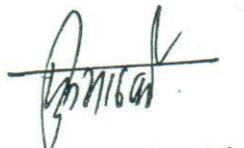
The following observations made by the Committee Members during the inspection visit:

1. Name of the Highway:- NH-211 from 100.00 Km to 290.00 km, Yedshi to Aurangabad, Maharashtra State.
2. Date of Visit :- 11.10.2019
3. Environmental Clearance Details:-F No 10-53/2012-IA-III dated 23.06.2014
4. Compliance of Environmental Clearance conditions:-

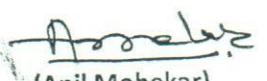
Sr. No.	Condition	Compliance (Y/N)	Observation
1	Rain water harvesting including oil and grease trap shall be provided. Water harvesting structures shall be located at every 500mts along the road. Vertical drain type rainwater harvesting structures shall be setup to minimize surface runoff losses of rainwater.	No	Not provided
2	Green belt development shall be undertaken as suggested in EMP.	Partially complied	Inadequate plantation. The NHAI has made plantation on both side of the road & in the divider section of road however survival of plants is the major issue.
3	The drain shall be at least 1 m. away from the toe of the embankment of the road adopting IRC guidelines.	Partially complied	The kaccha drains made by JCB is provided at 1 m away from the toe of embankment of the road on both sides of the Road. They need maintenance.

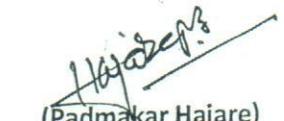
4	Longitudinal drains shall be provided all along the project road to ensure proper drainage of the area. In addition, adequate number of under passes and culverts to act as cross drainage structures shall also be provided.	Partially complied	Longitudinal kaccha drains are provided on both the sides of the road however they are not provided at the entry points of shops, Hotels, Institution, Industry and at the intersection/junctions of other roads. At Chitepimalgaon area drain work is under construction. They need maintenance.
5	Solid waste generated shall be used for rehabilitating the borrow areas.	Partially complied	During the visit the road construction activity is found almost complete, except 5, 6 places. It is reported by NHA that the solid waste generated is used for rehabilitating the borrow areas.
6	Minimum of three times the number of trees to be cut shall be planted. It shall be ensured that the trees planted as a part of the afforestation shall be looked after by NHA. Tree plantation shall be of the same species/local species and survival shall be monitored. Transplantation of trees shall be carried out wherever possible. The tree plantation shall be taken up on the extreme end of the road.	Partially complied	Adequate plantation is not observed.
7	The hot mix plant shall be located at least 500mts. away from habitation and on the barren land to avoid its adverse impact on the human population.	Yes	There are 5 Nos of plants setup for the construction of road (at Khed, Washi, Manjarsumbha, Talewadi and Murma) and all of them are located above 500 mtrs from nearest human habitation and NH 211.
8	The project proponent will set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.	No	Not found
9	A Six-Monthly monitoring report shall need to be submitted by the project proponents to the Regional Office of this Ministry regarding the implementation of the stipulated conditions.	No	Not submitted
10	Noise barriers shall be provided at appropriate locations particularly in the areas where the alignment passes through inhabited areas so as to ensure that the noise levels do not exceed the prescribed standards	No	Not found

11	Fugitive noise barriers along the sensitive precipitator, also they have not provided noise barriers along the Jr College, Gyanodaya Mahavidyalya located near Yermala.	No	Not found
12	Display Board for displaying air pollutants in the major habitation area	N	Not found


(Mukund Athavale)
Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra


(Anil Mohekar)
Regional Officer,
M.P.C.B, Aurangabad


(Padmakar Hajare)
Sub Regional Officer
M.P.C.B, Aurangabad

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "M/s. Modern Road Makers Pvt Ltd., Gat No. 264/1, 263, 264/2. At Khed Tal. & Dist. Osmanabad".

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

The following observations made by the Committee Members during the inspection visit:

1. Name of the Unit:- M/s. Modern Road Makers Pvt. Ltd.
Gat No. 264/1,263, 264/2, At Khed
Tal. & Dist. Osmanabad.
2. Date of Visit:- 11-10-2019
3. MPCB Consent status:- Valid up to 31-12-2018 and the unit has applied for renewal.

6. Product Details:-

Product Name	Quantity (As per Consent)
Crushed Stone Metal	30000 Brass/Annum
Ready Mix Concrete	3000 MT/M
Hot Mix & Wet Mix	20000 MT/M

7. Water & Waste water aspect

Effluent Generation in M3/d	Industrial		Domestic
	Process	Cooling	Domestic
As per Consent	NIL	NIL	0.4
Actual	NIL	NIL	0.4
Treatment System Provided Details (Capacity):-	NA		Soak pit is provided.
Disposal as per Consent	NA		Yes
Quantity of Disposal	NA		0.4

B. Hot Mix Plant: - Not found in operation at the time of visit

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Drum mix machine shall be maintained with dust collector followed by scrubbing system of sufficient capacity to limit emissions.	Partially Complied	Dust collector is provided, however, scrubber is not provided.
2	Closed silo will be used for addition of cement in concrete making plant to avoid fugitive emission of particulate matter.	Yes	Closed Silo is provided.
3	Water sprinkling arrangement at the vent (6 m height) is proposed for Hot Mix Plant before emitting flue gas through its vent with re-circulation system so as to avoid particulate matter emission.	No	Not provided.
4	Closed silo will be used for addition of dust at Wet Mix Macadam Plant to avoid fugitive emission of particulate matter.	Yes	Provided.
5	Construction of the metallic roads within the premises.	Partially Complied	Metallic road is provided but found broken at some places.
6	Regular cleaning and wetting of the ground within the premises.	Yes	There is regular cleaning and wetting of ground.
7	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.

C. RMC Plant :- Not found in operation at the time of visit**(i) In-house measures;**

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	All material transfer points should be covered.	Yes	Material transfer conveyor belt covered
2	The dust containment system shall be provided incorporating either of the following Barricading all around the periphery of the plot boundary with height of minimum 20 feet or 5 feet above free fall air emission area, whichever is higher with appropriate Water sprinkling/Chemical dust stabilizing agent spraying system along the periphery material. Same may extend above with netlon clothing whenever required. Tree plantation along the periphery inside boundary of the RMC premises having inside the premises of RMC. Minimum width of 5	Partially Complied	Tree Plantation is not adequate.

8. Air Pollution Aspects:

Source	Fuel	Quantity/ Unit	Pollutants	Stack Height (Meter)	Control Equipment Installed
Hot Mix Plant	White Coal	1500 MT/M	SPM	6	Dust Collector
DG set	Diesel	1780 Lit/Day	So ₂	5	

9. Tree Plantation:

Total plot area in sq. m.	BUA in sq. m	Green Belt area sq. m	Plantation Done in No.	Proposed Plantation
18000	5000	--	100	--

10. Previous Legal Action:

Action Initiated Date:- 06-02-2019

Action details:- Proposed Direction

Compliance of action status:- Reply Submitted by industry dated 19-02-2019

Sr No	Noncompliance mentioned	Present Status	Observations
1	Metallic road not maintained	Provided	Broken at some places.
2	Wind breaking wall not provided	Not provided	Not provided
3	Not covered material transfer points	Covered	Green net covered
4	RMC ETP not operated	RMC Plant not operational	RMC plant is not operational
5	Water spray at RMC Plant	Provided	Provided
6	Tree Plantation	Provided	Needs improvement.

11. Compliance status of consent conditions/control equipment's:-**A. Stone Crusher: - Not found in operation at the time of visit**

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Dust containment cum suppression system for the equipment's.	Partially Complied	Conveyor belt is covered with green net instead of tin sheet. Water sprinkling arrangement is provided.
2	Construction of wind breaking walls.	No	Not provided.
3	Construction of the metalled roads within the premises.	Yes	Internal asphalted road is provided.
4	Regular cleaning and wetting of the ground within the premises.	Yes	Through tanker.
5	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.
6	Water sprinkling arrangement shall be provided and operated continuously.	Yes	Provided.

	meters, on all sides. The foliage of the trees shall adequately cover area up to about 20m height.		
3	Internal work area shall be, cement concreted/Asphalted.	Yes	Cement concrete road provided
4	Daily cleaning / Removal of dust accumulation inside the plant (dry/wet) shall be carry out, with industrial vacuum cleaner.	Yes	Plant is not in operation at present
5	Two level tyre washing facility shall be provided at entry and exit points, for transit mixture vehicle.	No	Not provided.

(ii) Raw material storage & handling;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Storage silos of cement & fly-ash shall be equipped with adequate capacity of dust Collection system such as multi- cyclone followed by bag house assembly.	Partially complied	Dust collection system is provided but bag house is not provided.
2	Handling of Cement, sand, fly ash and aggregates shall be carried out with mechanical closed system only.	Yes	Mechanical closed system is provided.
3	Manual operations shall be permitted only in a closed shed, equipped with dust control system at the loading point as well as roof top secondary dust control system.	Yes	Dust control system is provided.
4	All Conveyor belts of Sand, aggregate shall be covered with tin sheets and at transfer points dust collection system to be installed to avoid secondary fugitive emissions.	Yes	Conveyor belt covered with tin plates.
5	Mixing section of cement, aggregate & sand shall be equipped with adequate capacity dust collection system, such as multi-cyclone followed by bag house, so as to limit dust emissions.	Partially Complied	Dust collection system is provided only to mixing section and not provided bag house.
6	Storage area of sand & aggregate shall be equipped with roof top water sprinkler system.	No	Not provided.
7	The operation of the plant shall be interlocked with air pollution control devices.	Yes	Inbuilt system is provided.
8	Alternative power supply system, should cover both the production and Air pollution control system.	Yes	D. G. Set is provided.

(iii) The unit shall monitor ambient air quality at the plot boundary and meet the following ambient air quality standards (24 hours Average)

SPM - PM 10 Not to Exceed $150 \mu\text{g}/\text{Nm}^3$

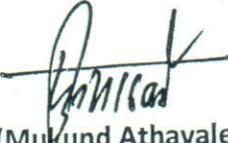
Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Commercial plants shall install continuous ambient air quality monitoring station (CAAQMS) within the premises.	NA	NA
2	Captive plant shall carry out ambient air quality monitoring twice in a week for 24 hours	No	Record is not produced/Submitted.

Miscellaneous

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Solid waste from transit mixture washing, muck (debris/sludge) generated from RMC shall either be reused through recovery unit/ Reclaiming system OR disposed off at a designated approved site by local body, for debris / construction waste.	Yes	Reclaiming of pits in premises is observed.
2	The remediation and restoration measure shall be taken by the project proponent in case of any environmental pollution in the surrounding area due to emission/effluent in excess of the standards being discharged/emitted in to the environment and violation of consent conditions and thereby causing environmental pollution	-	Proposed direction reply submitted by industry dated-19.02.2019.
3	Operation of RMC plant shall be in day time only. However in notified MIDC area, notified industrial parks, outside corporation area timing are not applicable. The Day time shall mean from 6 a.m. to 10 p.m.	Yes	Presently is not in operation.

12. Additional observations:

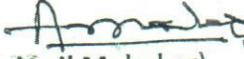
During visit Stone Crusher, RMC, Hot Mix & Wet Mix plant is not found in operation.



(Mukund Athavale)

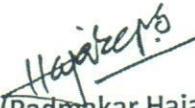
Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra



(Anil Mohekar)

Regional Officer,
M.P.C.B, Aurangabad.



(Padmakar Hajare)

Sub Regional Officer
M.P.C.B, Aurangabad.

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "M/s. Modern Road Makers Pvt Ltd., Gat No. 89, At Washi, Tal Washi, Dist. Osmanabad".

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

The following observations made by the Committee Members during the inspection visit:

1. Name of the Unit:- M/s. Modern Road Makers Pvt. Ltd.
Gat No. 89, At Washi,
Tal. Washi Dist. Osmanabad.

2. Date of Visit:- 11-10-2019

3. MPCB Consent status:- Valid up to 30-09-2024.

4. Product Details:-

Product Name	Quantity (As per Consent)
Crushed Stone Metal	30000 Brass/Annum
Ready Mix Concrete	3000 MT/M
Hot Mix & Wet Mix	20000 MT/M

5. Water & Waste water aspect

Effluent Generation in M3/d	Industrial		Domestic
	Process	Cooling	Domestic
As per Consent	NIL	NIL	0.4
Actual	NIL	NIL	0.4
Treatment System Provided Details (Capacity):-	NA		Soak pit is provided.
Disposal as per Consent	NA		Yes
Quantity of Disposal	NA		0.4

6. Air Pollution Aspects:

Source	Fuel	Quantity/Unit	Pollutants	Stack Height (Meter)	Control Equipment Installed
Processing	White Coal	15 MT/M	SPM	21	Dust Collector
3 Nos of DG Set	Diesel	1780 Lit/Day	So ₂	6.5, 3.5, 3	Adequate stack height

7. Tree Plantation:

Total plot area in sq. m.	BUA in sq. m	Green Belt area sq. m	Plantation Done in No.	Proposed Plantation
19323.27	5790	-	85	-

8. Previous Legal Action:

Action Initiated Date:- ----

Action details:-

Compliance of action status:- -----

Sr No	Noncompliance mentioned	Present Status	Observations
	----	----	-----

9. Compliance status of consent conditions/control equipment's:-

A. Stone Crusher: Authority has dismantled the unit.

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Dust containment cum suppression system for the equipment's.	NA	The authority has dismantled the crusher unit.
2	Construction of wind breaking walls.		
3	Construction of the metalled roads within the premises.		
4	Regular cleaning and wetting of the ground within the premises.		
5	Growing of a green belt along the periphery.		
6	Water sprinkling arrangement shall be provided and operated continuously.		

B. Hot Mix Plant: Authority has dismantled the unit.

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Drum mix machine shall be maintained with dust collector followed by scrubbing system of sufficient capacity to limit emissions.	NA	The authority has dismantled the hot mix unit.
2	Closed silo will be used for addition of cement in concrete making plant to		

	avoid fugitive emission of particulate matter.		
3	Water sprinkling arrangement at the vent (6 m height) is proposed for Hot Mix Plant before emitting flue gas through its vent with re-circulation system so as to avoid particulate matter emission.		
4	Closed silo will be used for addition of dust at Wet Mix Macadam Plant to avoid fugitive emission of particulate matter.		
5	Construction of the metallic roads within the premises.		
6	Regular cleaning and wetting of the ground within the premises.		
7	Growing of a green belt along the periphery.		

C. RMC Plant: Plant is not in operation at the time of visit.

(i) In-house measures;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	All material transfer points should be covered.	Yes	Material transfer conveyor belt is covered.
2	The dust containment system shall be provided incorporating either of the following Barricading all around the periphery of the plot boundary with height of minimum 20 feet or 5 feet above free fall air emission area, whichever is higher with appropriate Water sprinkling/Chemical dust stabilizing agent spraying system along the periphery material. Same may extend above with netlon clothing whenever required. Tree plantation along the periphery inside boundary of the RMC premises having inside the premises of RMC. Minimum width of 5 meters, on all sides. The foliage of the trees shall adequately cover area up to about 20m height.	Partially complied	Tree Plantation is not adequate.
3	Internal work area shall be, cement concreted/Asphalted.	Yes	Asphalted road is provided.
4	Daily cleaning / Removal of dust accumulation inside the plant (dry/wet) shall be carry out, with industrial vacuum cleaner.	Yes	Plant is not in operation at present

5	Two level tyre washing facility shall be provided at entry and exit points, for transit mixture vehicle.	No	Not provided.
---	--	----	---------------

(ii) Raw material storage & handling;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Storage silos of cement & fly-ash shall be equipped with adequate capacity of dust Collection system such as multi- cyclone followed by bag house assembly.	Partially complied	Dust collection system is provided but bag house is not provided.
2	Handling of Cement, sand, fly ash and aggregates shall be carried out with mechanical closed system only.	Yes	Mechanical closed system is provided.
3	Manual operations shall be permitted only in a closed shed, equipped with dust control system at the loading point as well as roof top secondary dust control system.	Yes	Dust control system is provided.
4	All Conveyor belts of Sand, aggregate shall be covered with tin sheets and at transfer points dust collection system to be installed to avoid secondary fugitive emissions.	Yes	Conveyor belt covered with tin plates.
5	Mixing section of cement, aggregate & sand shall be equipped with adequate capacity dust collection system, such as multi-cyclone followed by bag house, so as to limit dust emissions.	Partially Complied	Dust collection system is provided only to mixing section and not provided bag house.
6	Storage area of sand & aggregate shall be equipped with roof top water sprinkler system.	No	Not provided.
7	The operation of the plant shall be interlocked with air pollution control devices.	Yes	Inbuilt system is provided.
8	Alternative power supply system, should cover both the production and Air pollution control system.	Yes	D. G. Set is provided.

(iii) The unit shall monitor ambient air quality at the plot boundary and meet the following ambient air quality standards (24 hours Average)

SPM - PM 10 Not to Exceed 150 $\mu\text{g}/\text{Nm}^3$

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Commercial plants shall install continuous ambient air quality monitoring station (CAAQMS) within the premises.	NA	NA

2	Captive plant shall carry out ambient air quality monitoring twice in a week for 24 hours	No	Record is not produced/Submitted.
---	---	----	-----------------------------------

Miscellaneous

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Solid waste from transit mixture washing, muck (debris/sludge) generated from RMC shall either be reused through recovery unit/ Reclaiming system OR disposed off at a designated approved site by local body, for debris / construction waste.	No	Solid waste found stored in the premises.
2	The remediation and restoration measure shall be taken by the project proponent in case of any environmental pollution in the surrounding area due to emission/effluent in excess of the standards being discharged/emitted in to the environment and violation of consent conditions and thereby causing environmental pollution	No	
3	Operation of RMC plant shall be in day time only. However in notified MIDC area, notified industrial parks, outside corporation area timing are not applicable. The Day time shall mean from 6 a.m. to 10 p.m.	Yes	Presently is not in operation.

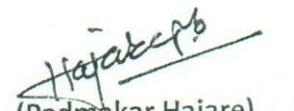
10. Additional observations:

During visit Stone Crusher, Hot Mix & Wet Mix plant was dismantled by authority. And only RMC Plant is there and presently is not found in operation at the time of visit.


(Mukund Athavale)
Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra


(Anil Mohekar)
Regional Officer,
M.P.C.B, Aurangabad.


(Padmakar Hajare)
Sub Regional Officer
M.P.C.B, Aurangabad.

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "M/s. Modern Road Makers Pvt Ltd., Gat No. 85/1 & 87, Village Sasevadi Shivar, Manjarsumba, Tal. and Dist. Beed".

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

The following observations made by the Committee Members during the inspection visit:

1. Name of the Unit :-M/s. Modern Road Makers Pvt. Ltd.
Gat No. 85/1, & Sr. No. 87, Sasewadi Shivar, Manjarsumba Tal. & Dist. Beed.
2. Date of Visit:- 11-10-2019
3. MPCB Consent status:- Valid up to 31-12-2019 (Stone Crusher, Hot Mix & Wet Mix)
Valid up to 30-11-2023 (RMC Plant Sr. No. 87, Sasewadi Shivar)
4. Product Details:-

Product Name	Quantity (As per Consent)
Crushed Stone Metal	30000 Brass/Annum
Stone Dust	2000 Brass/Annum
Hot Mix	20000 MT/M
Wet Mix	20000 MT/M
RMC	3000 MT/M

5. Water & Waste water aspect

Effluent Generation in M3/d	Industrial		Domestic
	Process	Cooling	Domestic
As per Consent	NIL	NIL	1.9 & 0.4 (RMC)
Actual	NIL	NIL	1.9 & 0.4 (RMC)
Treatment System Provided Details (Capacity):-	NA		Soak pit is provided
Disposal as per Consent	NA		Yes
Quantity of Disposal	NA		1.9 & 0.4 (RMC)

6. Air Pollution Aspects:

Source	Fuel	Quantity/ Unit	Pollutants	Stack Height (Meter)	Control Equipment Installed
Hot Mix Plant	LDO	280 Lit/Day	SPM, So ₂	6.0	Dust collector is provided
D.G.Set	Diesel	-	-	-	Acoustic enclosure

7. Tree Plantation:

Total plot area in sq. m.	BUA in sq. m	Green Belt area sq. m	Plantation Done in No.	Proposed Plantation
79220.0	43439.0	-	@175	-

8. Previous Legal Action:

Action Initiated Date:- -----

Action details:- -----

Compliance of action status:- -----

Sr No	Noncompliance mentioned	Present Status	Observations
1		NA	

9. Compliance status of consent conditions/control equipment's:-**A. Stone Crusher : Plant is not in operation at the time of visit.**

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Dust containment cum suppression system for the equipment's.	Partially complied	Conveyor belt is covered with green net instead of tin sheet. Water sprinkling arrangement is provided.
2	Construction of wind breaking walls.	No	Not provided.
3	Construction of the metalled roads within the premises.	Partially Complied	Provided but found broken at some places.
4	Regular cleaning and wetting of the ground within the premises.	Yes	Plant is not in operation.
5	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.
6	Water sprinkling arrangement shall be provided and operated continuously.	Yes	Provided.

B. Hot Mix Plant: Plant is not in operation at the time of visit.

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Drum mix machine shall be maintained with dust collector followed by scrubbing system of sufficient capacity to limit emissions.	Yes	Dust collector is provided however, scrubber is not provided.
2	Closed silo will be used for addition of	Yes	Closed silo is provided.

	avoid fugitive emission of particulate matter.		
3	Water sprinkling arrangement at the vent (6 m height) is proposed for Hot Mix Plant before emitting flue gas through its vent with re-circulation system so as to avoid particulate matter emission.	No	Not Provided.
4	Closed silo will be used for addition of dust at Wet Mix Macadam Plant to avoid fugitive emission of particulate matter.	Yes	Provided.
5	Construction of the metallic roads within the premises.	Partially Complied	Asphalted road is provided but found broken at some places.
6	Regular cleaning and wetting of the ground within the premises.	Yes	There is regular cleaning and wetting of ground.
7	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.

C. RMC Plant: Plant is not in operation at the time of visit.

(i) In-house measures;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	All material transfer points should be covered.	Yes	Material transfer conveyor belt is covered.
2	The dust containment system shall be provided incorporating either of the following Barricading all around the periphery of the plot boundary with height of minimum 20 feet or 5 feet above free fall air emission area, whichever is higher with appropriate Water sprinkling/Chemical dust stabilizing agent spraying system along the periphery material. Same may extend above with netlon clothing whenever required. Tree plantation along the periphery inside boundary of the RMC premises having inside the premises of RMC. Minimum width of 5 meters, on all sides. The foliage of the trees shall adequately cover area up to about 20m height.	Partially Complied	Tree Plantation is not adequate.
3	Internal work area shall be, cement concreted/Asphalted.	Yes	Asphalted road is provided.
4	Daily cleaning / Removal of dust accumulation inside the plant (dry/wet) shall be carry out, with industrial vacuum cleaner.	Yes	Plant is not in operation at present

5	Two level tyre washing facility shall be provided at entry and exit points, for transit mixture vehicle.	No	Not provided.
---	--	----	---------------

(ii) Raw material storage & handling;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Storage silos of cement & fly-ash shall be equipped with adequate capacity of dust Collection system such as multi- cyclone followed by bag house assembly.	Partially Complied	Dust collection system is provided but bag house is not provided.
2	Handling of Cement, sand, fly ash and aggregates shall be carried out with mechanical closed system only.	Yes	Mechanical closed system is provided.
3	Manual operations shall be permitted only in a closed shed, equipped with dust control system at the loading point as well as roof top secondary dust control system.	Yes	Dust control system is provided.
4	All Conveyor belts of Sand, aggregate shall be covered with tin sheets and at transfer points dust collection system to be installed to avoid secondary fugitive emissions.	Yes	Conveyor belt is covered with tin plates.
5	Mixing section of cement, aggregate & sand shall be equipped with adequate capacity dust collection system, such as multi-cyclone followed by bag house, so as to limit dust emissions.	Partially Complied	Dust collection system is provided only to mixing section and not provided bag house.
6	Storage area of sand & aggregate shall be equipped with roof top water sprinkler system.	No	Not provided.
7	The operation of the plant shall be interlocked with air pollution control devices.	Yes	In-built system is provided.
8	Alternative power supply system, should cover both the production and Air pollution control system.	Yes	D. G. Set is provided.

(iii) The unit shall monitor ambient air quality at the plot boundary and meet the following ambient air quality standards (24 hours Average)

Particulate Matter PM 10 Not to Exceed 150 $\mu\text{g}/\text{Nm}^3$

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Commercial plants shall install continuous ambient air quality monitoring station (CAAQMS) within the premises.	NA	NA

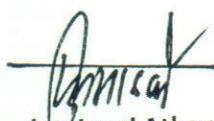
2	Captive plant shall carry out ambient air quality monitoring twice in a week for 24 hours	No	Record is not produced/Submitted.
---	---	----	-----------------------------------

Miscellaneous

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Solid waste from transit mixture washing, muck (debris/sludge) generated from RMC shall either be reused through recovery unit/ Reclaiming system OR disposed off at a designated approved site by local body, for debris / construction waste.	Yes	Reclaiming of pits in premises is observed.
2	The remediation and restoration measure shall be taken by the project proponent in case of any environmental pollution in the surrounding area due to emission/effluent in excess of the standards being discharged/emitted in to the environment and violation of consent conditions and thereby causing environmental pollution	--	--
3	Operation of RMC plant shall be in day time only. However in notified MIDC area, notified industrial parks, outside corporation area timing are not applicable. The Day time shall mean from 6 a.m. to 10 p.m.	Yes	Presently is not in operation.

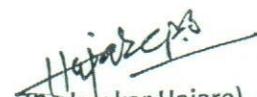
10. Additional observations:

During the visit Stone Crusher, RMC, Hot Mix & Wet Mix plant is not in operation.


(Mukund Athavale)
Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra


(Anil Mohekar)
Regional Officer,
M.P.C.B, Aurangabad


(Padmakar Hajare)
Sub Regional Officer
M.P.C.B, Aurangabad

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "M/s. Modern Road Makers Pvt Ltd., Sr.No. 243, Village Talewadi, Tal. Georai, Dist. Beed".

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

The following observations made by the Committee Members during the inspection visit:

1. Name of the Unit:- M/s. Modern Road Makers Pvt. Ltd.

Sr. No. 243, Talewadi,
Tal- Georai Dist. Beed.

2. Date of Visit:- 11-10-2019

3. MPCB Consent status:- Valid up to 31-10-2020 .

4. Product Details:-

Product Name	Quantity (As per Consent)
Crushed Stone Metal	30000 Brass/Annum
Hot Mix	20000 MT/M
Wet Mix	20000 MT/M
RMC	3000 Brass/M

5. Water & Waste water aspect

Effluent Generation in M3/d	Industrial		Domestic
	Process	Cooling	Domestic
As per Consent	NIL	NIL	1.5
Actual	NIL	NIL	1.5
Treatment System Provided Details (Capacity):-	NA		Soak pit provided
Disposal as per Consent	Yes / No		Yes
Quantity of Disposal	NA		1.5

6. Air Pollution Aspects:

Source	Fuel	Quantity/ Unit	Pollutants	Stack Height (Meter)	Control Equipment Installed
Hot Mix Plant	LDO	280 Lit/Day	SPM	6.0	Dust collector provided.
D.G.Set (750 KVA)	Diesel	-	-	-	-

7. Tree Plantation:

Total plot area in sq. m.	BUA in sq. m	Green Belt area sq. m	Plantation Done in No.	Proposed Plantation
73100	65720	-	125	-

8. Previous Legal Action:

Action Initiated Date:- --

Action details:- --

Compliance of action status:- --

Sr No	Noncompliance mentioned	Present Status	Observations
		NA	

9. Compliance status of consent conditions/control equipment's:-

A. Stone Crusher : Plant is not in operation at the time of visit.

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Dust containment cum suppression system for the equipment's.	Partially Complied	Conveyor belt is covered with green net instead of tin sheet. Water sprinkling arrangement is provided.
2	Construction of wind breaking walls.	No	Not Provided.
3	Construction of the metalled roads within the premises.	Yes	Provided but found broken at some places.
4	Regular cleaning and wetting of the ground within the premises.	Yes	Plant is not in operation.
5	Growing of a green belt along the periphery.	Partially Complied	Needs improvement as plantation is inadequate.
6	Water sprinkling arrangement shall be provided and operated continuously.	Yes	Provided.

B. Hot Mix Plant: Plant is not in operation at the time of visit.

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Drum mix machine shall be maintained with dust collector followed by scrubbing system of sufficient capacity to limit emissions.	Partially Complied	Dust collector is provided however, scrubber is not provided.
2	Closed silo will be used for addition of cement in concrete making plant to avoid fugitive emission of particulate matter.	No	Not provided.

3	Water sprinkling arrangement at the vent (6 m height) is proposed for Hot Mix Plant before emitting flue gas through its vent with re-circulation system so as to avoid particulate matter emission.	No	Not provided.
4	Closed silo will be used for addition of dust at Wet Mix Macadam Plant to avoid fugitive emission of particulate matter.	No	Not provided.
5	Construction of the metallic roads within the premises.	Partially Complied	Asphalted road is provided, but found broken at some places.
6	Regular cleaning and wetting of the ground within the premises.	Yes	There is regular cleaning and wetting of ground.
7	Growing of a green belt along the periphery.	Partially Complied	Needs improvement, plantation is found inadequate.

C. RMC Plant : Plant is not in operation at the time of visit.

(i) In-house measures;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	All material transfer points should be covered.	Yes	Material transfer conveyor belt is covered.
2	The dust containment system shall be provided incorporating either of the following Barricading all around the periphery of the plot boundary with height of minimum 20 feet or 5 feet above free fall air emission area, whichever is higher with appropriate Water sprinkling/Chemical dust stabilizing agent spraying system along the periphery material. Same may extend above with netlon clothing whenever required. Tree plantation along the periphery inside boundary of the RMC premises having inside the premises of RMC. Minimum width of 5 meters, on all sides. The foliage of the trees shall adequately cover area up to about 20m height.	Partially Complied	Tree Plantation is not adequate.
3	Internal work area shall be, cement concreted/Asphalted.	Yes	Asphalted road is provided.
4	Daily cleaning / Removal of dust accumulation inside the plant (dry/wet) shall be carry out, with industrial vacuum cleaner.	Yes	Plant is not in operation at present
5	Two level tyre washing facility shall be provided at entry and exit points, for transit mixture vehicle.	No	Not provided.

(ii) Raw material storage & handling;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Storage silos of cement & fly-ash shall be equipped with adequate capacity of dust Collection system such as multi- cyclone followed by bag house assembly.	Partially Complied	Dust collection system is provided but bag house not provided.
2	Handling of Cement, sand, fly ash and aggregates shall be carried out with mechanical closed system only.	Yes	Mechanical closed system is provided.
3	Manual operations shall be permitted only in a closed shed, equipped with dust control system at the loading point as well as roof top secondary dust control system.	Yes	Dust control system is provided.
4	All Conveyor belts of Sand, aggregate shall be covered with tin sheets and at transfer points dust collection system to be installed to avoid secondary fugitive emissions.	Yes	Conveyor belt is covered with tin plates.
5	Mixing section of cement, aggregate & sand shall be equipped with adequate capacity dust collection system, such as multi-cyclone followed by bag house, so as to limit dust emissions.	Partially Complied	Dust collection system is provided only to mixing section and not provided to bag house.
6	Storage area of sand & aggregate shall be equipped with roof top water sprinkler system.	No	Not provided.
7	The operation of the plant shall be interlocked with air pollution control devices.	Yes	Inbuilt system is provided.
8	Alternative power supply system, should cover both the production and Air pollution control system.	Yes	D. G. Set is provided.

(iii) The unit shall monitor ambient air quality at the plot boundary and meet the following ambient air quality standards (24 hours Average)
SPM - PM 10 Not to Exceed 150 µg/Nm³

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Commercial plants shall install continuous ambient air quality monitoring station (CAAQMS) within the premises.	NA	NA
2	Captive plant shall carry out ambient air quality monitoring twice in a week for 24 hours	No	Record is not produced/Submitted.

Miscellaneous

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Solid waste from transit mixture washing, muck (debris/sludge) generated from RMC shall either be reused through recovery unit/ Reclaiming system OR disposed off at a designated approved site by local body, for debris / construction waste.	Yes	Reclaiming of pits in premises is observed.
2	The remediation and restoration measure shall be taken by the project proponent in case of any environmental pollution in the surrounding area due to emission/effluent in excess of the standards being discharged/emitted in to the environment and violation of consent conditions and thereby causing environmental pollution	--	--
3	Operation of RMC plant shall be in day time only. However in notified MIDC area, notified industrial parks, outside corporation area timing are not applicable. The Day time shall mean from 6 a.m. to 10 p.m.	Yes	Presently the plant is not in operation.

10. Additional observations:

During visit Stone Crusher, RMC, Hot Mix & Wet Mix plant was not in operation. It is reported that the aforesaid equipment's/plar t are/is in closed condition.

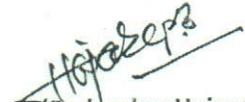

(Mukund Athavale)

Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra


(Anil Mohekar)

Regional Officer,
M.P.C.B, Aurangabad


(Padmakar Hajare)

Sub Regional Officer
M.P.C.B, Aurangabad

COMMITTEE JOINT INSPECTION REPORT

With reference to the Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in OA no. 59/2019 in respect of Sakharam Asaram Kale Vs Regional Officer, Aurangabad and Others, the committee consisting of the following members as per Office Order No. 67/2019 carried out joint inspection at "M/s. Modern Road Makers Pvt Ltd., Gat No. 172 & 174. Village Murma, Tal. Paithan, Dist. Aurangabad".

1. Mr. Mukund Athavale, Member, State Level Environment Impact Assessment Authority, Environment Deptt., Govt. of Maharashtra.
2. Mr. Anil Mohekar, Regional Officer, Aurangabad Maharashtra Pollution Control Board.
3. Mr. Padmakar Hajare, Sub Regional Officer, Regional Office- Aurangabad Maharashtra Pollution Control Board.

The following observations made by the Committee Members during the inspection visit:

1. Name of the Unit:- M/s. Modern Road Makers Pvt. Ltd.
Gat No. Gat No. 172 & 174, Village Muruma,
Tal. Paithan & Dist. Aurangabad.
2. Date of Visit:- 11-10-2019
3. MPCB Consent status:- Valid up to 30.6.2019 and the unit has applied for renewal.
4. Product Details:-

Product Name	Quantity (As per Consent)
Crushed Stone Metal	30000 Brass/Anum
Hot Mix	20000 MT/M
Wet Mix	20000 MT/M
Ready Mix Concrete	30000 MT/M

5. Water & Waste water aspect

Effluent Generation in M3/d	Industrial		Domestic
	Process	Cooling	Domestic
As per Consent	NIL	NIL	1.4
Actual	NIL	NIL	1.4
Treatment System Provided Details (Capacity):-	NA		Soak pit provided
Disposal as per Consent	NA		Yes
Quantity of Disposal	NA		0.4

6. Air Pollution Aspects:

Source	Fuel	Quantity/ Unit	Pollutants	Stack Height (Meter)	Control Equipment Installed
Hot Mix Plant	LDO	280 Lit/Day	SPM	6 meter	Dust Collector
Scrubber					Not provided
D.G.Set (750 KVA)	Diesel			5 meter	

7. Tree Plantation:

Total plot area in sq. m.	BUA in sq. m	Green Belt area sq. m	Plantation Done in No.	Proposed Plantation
115582	37754	-	200	-

8. Previous Legal Action:

Action Initiated Date:-

Action details:-

Compliance of action status:-

Sr No	Noncompliance mentioned	Present Status	Observations
		NA	

9. Compliance status of consent conditions/control equipment's:-**A. Stone Crusher :- Not found in operation at the time of visit**

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Dust containment cum suppression system for the equipment's.	Yes	Provided.
2	Construction of wind breaking walls.	No	Not provided.
3	Construction of the metalled roads within the premises.	Yes	Internal asphalted road is provided.
4	Regular cleaning and wetting of the ground within the premises.	Yes	Through tanker.
5	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.
6	Water sprinkling arrangement shall be provided and operated continuously.	Yes	Provided.

B. Hot Mix Plant: - Not found in operation at the time of visit

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Drum mix machine shall be maintained with dust collector followed by scrubbing system of sufficient capacity to limit emissions.	PC	Dust collector is provided, however, scrubber is not provided.
2	Closed silo will be used for addition of cement in concrete making plant to avoid fugitive emission of particulate matter.	Yes	Closed Silo is provided.

3	Water sprinkling arrangement at the vent (6 m height) is proposed for Hot Mix Plant before emitting flue gas through its vent with re-circulation system so as to avoid particulate matter emission.	No	
4	Closed silo will be used for addition of dust at Wet Mix Macadam Plant to avoid fugitive emission of particulate matter.	Yes	Provided.
5	Construction of the metallic roads within the premises.	Yes	Asphalted road is provided.
6	Regular cleaning and wetting of the ground within the premises.	Yes	There is regular cleaning and wetting of ground.
7	Growing of a green belt along the periphery.	Partially Complied	Needs improvement.

C. RMC Plant:- Not found in operation at the time of visit

(i) In-house measures;

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	All material transfer points should be covered.	Yes	Material transfer conveyor belt is covered.
2	The dust containment system shall be provided incorporating either of the following Barricading all around the periphery of the plot boundary with height of minimum 20 feet or 5 feet above free fall air emission area, whichever is higher with appropriate Water sprinkling/Chemical dust stabilizing agent spraying system along the periphery material. Same may extend above with netlon clothing whenever required. Tree plantation along the periphery inside boundary of the RMC premises having inside the premises of RMC. Minimum width of 5 meters, on all sides. The foliage of the trees shall adequately cover area up to about 20m height.	Partially Complied	Tree Plantation is not adequate.
3	Internal work area shall be, cement concreted/Asphalted.	Yes	Asphalted road is provided.
4	Daily cleaning / Removal of dust accumulation inside the plant (dry/wet) shall be carry out, with industrial vacuum cleaner.	Yes	Plant is not in operation at present
5	Two level tyre washing facility shall be provided at entry and exit points, for transit mixture vehicle.	No	Not provided.

(ii) Raw material storage & handling:

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Storage silos of cement & fly-ash shall be equipped with adequate capacity of dust Collection system such as multi- cyclone followed by bag house assembly.	Yes	Dust collection system is provided but bag house not provided.
2	Handling of Cement, sand, fly ash and aggregates shall be carried out with mechanical closed system only.	Yes	Mechanical closed system is provided.
3	Manual operations shall be permitted only in a closed shed, equipped with dust control system at the loading point as well as roof top secondary dust control system.	Yes	Dust control system is provided.
4	All Conveyor belts of Sand, aggregate shall be covered with tin sheets and at transfer points dust collection system to be installed to avoid secondary fugitive emissions.	Yes	Conveyor belt covered with tin plates.
5	Mixing section of cement, aggregate & sand shall be equipped with adequate capacity dust collection system, such as multi-cyclone followed by bag house, so as to limit dust emissions.	Partially Complied	Dust collection system is provided only to mixing section and not provided bag house.
6	Storage area of sand & aggregate shall be equipped with roof top water sprinkler system.	No	Not provided.
7	The operation of the plant shall be interlocked with air pollution control devices.	Yes	Inbuilt system is provided.
8	Alternative power supply system should cover both the production and Air pollution control system.	Yes	D. G. Set is provided.

(iii) The unit shall monitor ambient air quality at the plot boundary and meet the following ambient air quality standards (24 hours Average)
 SPM - PM 10 Not to Exceed $150 \mu\text{g}/\text{Nm}^3$

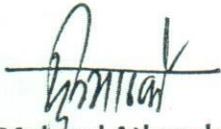
Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Commercial plants shall install continuous ambient air quality monitoring station (CAAQMS) within the premises.	NA	NA
2	Captive plant shall carry out ambient air quality monitoring twice in a week for 24 hours	No	Record is not produced/Submitted.

Miscellaneous

Sr No	Equipment/condition	Compliance (Y/N)	Observations
1	Solid waste from transit mixture washing, muck (debris/sludge) generated from RMC shall either be reused through recovery unit/ Reclaiming system OR disposed off at a designated approved site by local body, for debris / construction waste.	No	Solid waste found stored in the premises.
2	The remediation and restoration measure shall be taken by the project proponent in case of any environmental pollution in the surrounding area due to emission/effluent in excess of the standards being discharged/emitted in to the environment and violation of consent conditions and thereby causing environmental pollution	No	-
3	Operation of RMC plant shall be in day time only. However in notified MIDC area, notified industrial parks, outside corporation area timing are not applicable. The Day time shall mean from 6 a.m. to 10 p.m.	Yes	Presently is not in operation.

10. Additional observations:

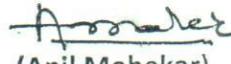
During visit Stone Crusher, RMC, Hot Mix & Wet Mix plant was not in operation since last 2 to 3 months as reported by M/s. Modern Road Makers Pvt. Ltd., Muruma.



(Mukund Athavale)

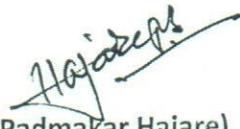
Member

State Level Environment Impact Assessment
Authority, Environment Deptt. Govt. of Maharashtra



(Anil Mohekar)

Regional Officer,
M.P.C.B, Aurangabad.



(Padmakar Hajare)

Sub Regional Officer
M.P.C.B, Aurangabad.

Joint Inspection Committee Report dated 11.10.2019 in respect of OA No. 59/2019

RO Aurangabad

Sent: Monday, October 14, 2019 12:20 PM
To: judicial-ngt@gov.in
Cc: JD Air; athavale.mukund@gmail.com
Attachments: Joint inspection report 1~1.2019 (780 KB)

Urgent/NGT Matter OA NO. 59/2019

Sir,

Please find attachment of the Joint Inspection Report of Committee as per Order of the Hon'ble NGT, Principle Bench, New Delhi dated 3.9.2019 in

OA no. 59/2019 in respect of Sal'haram Asaram Kale Vs Regional Officer, Aurangabad and Others.

The committee was constituted as per Board Office Order No. 67/2019.

Submitted for information and further needful in the matter please.

Regards,

Anil D. Mohekar
Regional Officer,
Maharashtra Pollution Control Board, Aurangabad



"SAVE PAPER"-THINK BEFORE YOU PRINT!
POWER BEHIND ENVIRONMENT...M.P.C.B.